

Globe Steel and Alloys Private Limited

List of Claim from Financial Creditors as on 01.01.2025

Annexure - A

(Amount in Rs.)

Sl.	Name of Creditor	Address	E-Mail ID	Claim on Insolvency Commencement Date: 09.12.24	As per Books of CD on CIRP Commencement Date: 09.12.24	Claim Admitted Amount	Security Available	% of Vote Share in CoC	% of Total Debt	Date of NPA	Dt. of Receiving of claim	Remarks
1	Small Industries Development Bank of India (SIDBI)	Head Office: SIDBI Tower, 15, Ashok Marg, Lucknow - 226001, Uttar Pradesh Branch Office: 20, Chaibasa Main Road, Near Rajendra Chowk, Doranda, Ranchi - 834002, Jharkhand	mukule@sidbi.in ropatna@sidbi.in RNBO_users@sidbi.in	99,99,806	Not Available	99,99,806	As per list attached	100.00%	100.00%	NA	20-Dec-24	Claim Admitted
	Total			99,99,806		99,99,806		100.00%	100.00%			

Note: Security Available with SIDBI

Primary Security:

- i The movable property of Globe Steel and Alloys Private Limited was hypothecated and charged to SIDBI to secure the due repayment and discharged to SIDBI of its Term Loan Rs. 51 lakhs (under TULIP-DSC), Term Loan of Rs. 30 lakhs (under PCS) and Rs. 95 lakhs (under PCS) together with interest, further interest, liquidated damages, costs charges, expenses and all other monies payable under the Loan Agreement(s)/Letter of Intent/terms of sanction as amended from time to time.
- ii Amount of claim covered by security interest - Rs. 150.90 lakhs (in terms of WDV for the aforesaid (P&M) movable assets).
- iii Term Loan Rs. 51 lakhs (under TULIP-DSC), Term Loan of Rs. 30 lakhs (under PCS) and Rs. 95 lakhs (under PCS) together with interest, further interest, liquidated damages, costs charges, expenses and all other monies payable under the Loan Agreement(s)/Letter of Intent/terms of sanction as amended from time to time.
Amount of Claim covered by personal guarantees of Promoters namely Shri Tilak Raj Mangalam, Shri Sunil Bansal, Shri Deepak Raj Mangalam, Shri Chandan Bansal.
- iv Extension of charge/lien in favour of SIDBI on the FDR having face value of Rs. 5.95 lakhs (face value) already deposited with SIDBI.
- v Extension of first charge by way of hypothecation in favour of SIDBI of the plant, machinery, equipment, tools, spares, accessories and all other assets acquired /to be acquired by the borrower out of earlier Term Loan availed from SIDBI under the project/scheme and installed/to be installed at its factory premises at both present and future installed/to be installed at its factory premises at Plot No. 325, Khata No. 29/82, Thana: Mandu, Thana No. 146, Touzi No. 28, Village: Rauta, Pargana: Jagesar, District: Ramgarh - 829117 and Plot No. 326, Khata No. 1, Thana: Mandu, Thana No. 146, Village: Rauta, Pargana: Jagesar, District: Ramgarh - 829117 (WDV value Rs. 150.90 lakhs)

